

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 919 OF 2002

STATE OF KARNATAKA & ORS.

Appellant (s)

VERSUS

C. LALITHA

Respondent(s)

Date: 31/01/2006 This Appeal was called on for Judgment today.

For Appellant(s)

Mr. Sanjay R. Hegde,Adv.

For Respondent(s)

Mr. E.C. Vidya Sagar,Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of the Bench comprising

Hon'ble Mr. Justice S.B. Sinha and Hon'ble Mr. Justice P.P. Naolekar.

The appeal is allowed in terms of the signed judgment. No costs.

(Rajesh Dham)

(Pushap Lata Bhardwaj)

Court Master

Court Master

(signed reportable judgment is placed on the file)